

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s. Bhadreshwar Vidyut Pvt Ltd**

PETITION NUMBER : **CP/106/2021**

APPLICATION NUMBER : a) **IA(IBC)/1139(CHE)/2023**
b) **IA(IBC)/1140(CHE)/2023**
c) **IA(IBC)/1444(CHE)/2023**
d) **IA/IBC/2173/2023**
e) **IA/IBC/319/2024**

ORDER

None for the Applicant in all the applications. Ld. Counsel Mr.Varun for the RP.

IA/IBC/319/2024

None for the Applicant.

RP is given one week time to file reply

Let the pleadings be complete.

List IA/IBC/319/2024 together with other Applications for hearing on **28.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk